

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 440/Confdl./2025
II-3-1/2025

Bilaspur, dated the 22nd May, 2025

The following candidates as mentioned in Column no. (2), appointed on probation as Civil Judge Junior Division in the Cadre of Chhattisgarh Lower Judicial Service by the State Government, are posted in the capacity as mentioned against their names in Column No. (3) of the table below with a direction to join their place of posting **on or before 09.06.2025:-**

TABLE

Sl. No.	Name of the candidate	Posted as
(1)	(2)	(3)
1.	Smt. Shweta Diwan, W/o Shri Suyashdhar Diwan	III Additional Judge to the Court of I Civil Judge Junior Division, Baloda-Bazar
2.	Ku. Mahima Sharma, D/o Shri Devendra Sharma	VII Civil Judge Junior Division, Durg
3.	Shri Nikhil Sahu, S/o Shri Bhagwan Singh Sahu	I Additional Judge to the Court of Civil Judge Junior Division, Kanker
4.	Shri Priya Darshan Goswami, S/o Shri Ram Dutta Goswami	IV Civil Judge Junior Division, Mahasamund
5.	Ku. Ayushi Shukla, D/o Shri Sushil Shukla	II Additional Judge to the Court of Civil Judge Junior Division, Kanker
6.	Ku. Bhamini Rathi, D/o Shri Yugal Kishore Rathi	VIII Civil Judge Junior Division, Raipur
7.	Ku. Nandini Patel, D/o Shri Mahesh Patel	IX Civil Judge Junior Division, Raipur
8.	Ku. Aarti Dhruw, D/o Shri Deenbandhu Dhruw	VIII Civil Judge Junior Division, Durg
9.	Ku. Aditi Sharma, D/o Shri Sunil Datt Sharma	III Civil Judge Junior Division, Ambikapur
10.	Shri Dwij Singh Sengar, S/o Shri Yogendra Singh Sengar	XV Civil Judge Junior Division, Durg
11.	Ku. Sharda Sharma, D/o Shri Devendra Sharma	XVI Civil Judge Junior Division, Durg



Contd...2/-

Sl. No.	Name of the candidate	Posted as
12.	Ku. Trapti Raghav, D/o Shri Nigendra Kumar Singh	III Civil Judge Junior Division, Korba
13.	Shri Aaditya Jain, S/o Shri Naresh Kumar Jain	I Additional Judge to the Court of I Civil Judge Junior Division, Mahasamund
14.	Shri Arpit Agrawal, S/o Shri Ladli Mohan Agrawal	X Civil Judge Junior Division, Raipur
15.	Ku. Manisha Dushyani, D/o Shri Shyam Dushyani	VIII Civil Judge Junior Division, Bilaspur
16.	Shri Kshitij Nawarang, S/o Shri Tamradhwaj Nawarang	II Additional Judge to the Court of Civil Judge Junior Division, Balrampur at Ramanujganj
17.	Ku. Priyanka Goswami, D/o Shri Pramod Goswami	XVIII Civil Judge Junior Division, Durg
18.	Shri Himanshu Panda, S/o Shri Uma Kant Panda	II Civil Judge Junior Division, Surajpur
19.	Smt. Srishti Tripathi, W/o Shri Shrinath Shrivastava	II Additional Judge to the Court I Civil Judge Junior Division Baikunthpur
20.	Shri Suraj Rana, S/o Shri Jitendra Rana	XI Civil Judge Junior Division, Raipur
21.	Ku. Bhawna Rigri, D/o Shri Khilawan Ram Rigri	XVI Civil Judge Junior Division, Raipur
22.	Shri Himanshu Chandrakar, S/o Shri Nand Kumar Chandrakar	III Additional Judge to the Court of Civil Judge Junior Division, Kanker
23.	Ku. Chaitali Khandekar, D/o Shri R.K. Khandekar	I Additional Judge to the Court of I Civil Judge Junior Division, Jashpur
24.	Shri Sumit Kumar Nayak, S/o Late Shri Shravan Kumar Nayak	I Additional Judge to the Court of I Civil Judge Junior Division, Dantewada
25.	Smt. Pooja Vinay Sahu, W/o Shri Vinay Kumar Sahu	II Civil Judge Junior Division, Dhamtari
26.	Ku. Gracy Singh, D/o Shri Krishna Kumar Miri	I Additional Judge to the Court of I Civil Judge Junior Division, Korba
27.	Ku. Anjeeta Khutey, D/o Shri Dhanaram Khutey	XVIII Civil Judge Junior Division, Raipur
28.	Shri Aayush Tamrakar, S/o Shri Kanhaiya Lal Tamrakar	XX Civil Judge Junior Division, Raipur



{3}

Sl. No.	Name of the candidate	Posted as
29.	Shri Tushar Barik, S/o Shri Anand Barik	I Additional Judge to the Court of I Civil Judge Junior Division, Bemetara
30.	Ku. Bhoomika Dhruw, D/o Late Shri G.L. Dhruw	I Civil Judge Junior Division, Balod
31.	Ku. Poonam Nashine, D/o Shri Pradeep Nashine	II Additional Judge to the Court of I Civil Judge Junior Division, Jashpur
32.	Shri Gourav Mahilong, S/o Shri Sharad Kumar Mahilong	I Civil Judge Junior Division, Kawardha
33.	Shri Noel Panna, S/o Late Shri Julius Panna	IV Civil Judge Junior Division, Janjgir
34.	Ku. Shreya Tulavi, D/o Shri Bhuneshwar Tulavi	II Additional Judge to the Court of Civil Judge Junior Division, Mungeli
35.	Shri Harish Kumar Salame, S/o Shri Gyan Chand Salame	II Civil Judge Junior Division, Jagdalpur
36.	Ku. Nishi Bara, D/o Late Shri Peter Bara	V Civil Judge Junior Division, Raigarh
37.	Ku. Sumita Rani, D/o Shri Sudarshan Singh Kurre	II Civil Judge Junior Division, Kawardha
38.	Ku. Neha Tirkey, D/o Shri Camil Tirkey	III Additional Judge to the Court of I Civil Judge Junior Division, Jashpur
39.	Shri Mayank Dhruw, S/o Shri Daneshwar Singh Dhruw	IV Additional Judge to the Court of Civil Judge Junior Division, Kanker
40.	Shri Jitendra Kumar Sonwani, S/o Shri Mahesh Kumar Sonwani	XXI Civil Judge Junior Division, Raipur
41.	Ku. Salma Lakra, D/o Shri Jowakim Lakra	VI Civil Judge Junior Division, Raigarh
42.	Ku. Riya Ganvir, D/o Shri Rajesh Ganvir	I Additional Judge to the Court of I Civil Judge Junior Division, Dhamtari
43.	Ku. Vandana Mandavi, D/o Shri Ayodhya Prasad Mandavi	III Additional Judge to the Court of I Civil Judge Junior Division, Rajnandgaon
44.	Ku. Reema Lakra, D/o Shri Paran Lakra	I Additional Judge to the Court of Civil Judge Junior Division, Keshkal at Kondagaon

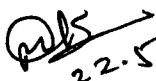


Contd...4/-

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Sl. No.	Name of the candidate	Posted as
45.	Shri Sajal Jain, S/o Shri Sanjay Jain	II Additional Judge to the Court of Civil Judge Junior Division, Keshkal at Kondagaon
46.	Ku. Seema Netam, D/o Shri Ishwar Singh Netam	II Additional Judge to the Court of I Civil Judge Junior Division, Dantewada
47.	Ku. Chandra Kiran Mankar, D/o Shri Jawahar Lal Mankar	XXII Civil Judge Junior Division, Raipur
48.	Smt. Jagriti Dhruw, W/o Shri Heeralal Alawa	X Civil Judge Junior Division, Bilaspur

BY ORDER OF THE HON'BLE HIGH COURT


22.5.25

(MANEESH KUMAR THAKUR)
REGISTRAR GENERAL

Endt. No. 441/Confdl./2025
II-3-1/2025

Bilaspur, dated the 22nd May, 2025

Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd...5/-

14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
20. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

21.

1. Smt. Shweta Diwan, W/o Shri Suyashdhar Diwan, House No. 493, Shivam Vihar Colony, Vidyapeeth School, Sai Mandir Road, Mahadev Ghat, Raipur (C.G.), Pin - 492013,
2. Ku. Mahima Sharma, D/o Shri Devendra Sharma, In front of Rishi Gas Service, Shankar Colony, Rajeshwari Road, Shivpuri (M.P.), Pin - 473551,
3. Shri Nikhil Sahu, S/o Shri Bhagwan Singh Sahu, In front of Gaurav Path, Thana Road, Beside Meenu Fancy Store, Abhanpur, District - Raipur (C.G.), Pin - 493661,
4. Shri Priya Darshan Goswami, S/o Shri Ram Dutta Goswami, M.I.G.-114, Peptech City, Deri Road, Chhattarpur (M.P.), Pin - 471001,
5. Ku. Ayushi Shukla, D/o Shri Sushil Shukla, In front of Asha Niketan, Near New Mandi, Pandri, District - Raipur (C.G.), Pin - 492004,
6. Ku. Bhamini Rathi, D/o Shri Yugal Kishore Rathi, 604 - 'A', Usha Nagar Extension, District - Indore (M.P.), Pin - 452009,
7. Ku. Nandini Patel, D/o Shri Mahesh Patel, Village - Balgaon, Post - Balsamud, Tehsil - Kasrawad, District - Khargone (M.P.), Pin - 451228,
8. Ku. Aarti Dhruw, D/o Shri Deenbandhu Dhruw, C/o Shri Balram Dhruw, Naya Ravan Bhata, Near Ravan Statue, Ward No. 30, Mahasamund (C.G.), Pin - 493445,
9. Ku. Aditi Sharma, D/o Shri Sunil Datt Sharma, 92, Garden City, Pilibhit Bypass Road, Bareilly (U.P.), Pin - 243006,
10. Shri Dwij Singh Sengar, S/o Shri Yogendra Singh Sengar, Flat No. 311, Triveni Apartment, Patel Nagar, City Centre, Gwalior (M.P.), Pin - 474011,
11. Ku. Sharda Sharma, D/o Shri Devendra Sharma, Niyati Mudranalaya, 15 - Lal Gali, Jawra, District-Ratlam (M.P.), Pin - 457226,
12. Ku. Trapti Raghav, D/o Shri Nigendra Kumar Singh, House No. 106/11, Radha Nagar Road, Naya Satha, Bulandshahar (U.P.), Pin - 203001,
13. Shri Aaditya Jain, S/o Shri Naresh Kumar Jain, 237, Sharda Vihar, City Centre, Gwalior (M.P.), Pin - 474002,
14. Shri Arpit Agrawal, S/o Shri Ladli Mohan Agrawal, In front of Rathore Plaza, Kamlaganj, A.B. Road, Shivpuri (M.P.), Pin - 473551,
15. Ku. Manisha Dushyani, D/o Shri Shyam Dushyani, 7, Dashahra Maidan, Kshapnak Marg, Near Raymond Showroom, Tehsil and District - Ujjain (M.P.), Pin - 456010,
16. Shri Kshitij Nawarang, S/o Shri Tamradhwaj Nawarang, Nawarang Bhawan, Mungeli Road, Gurudwara Chowk, Lormi, District-Mungeli (C.G.), Pin - 495115,



Contd...6/-

17. Ku. Priyanka Goswami, D/o Shri Pramod Goswami, Saat Bhai Ki Goth, Madhavganj Lashkar, District - Gwalior (M.P.), Pin - 474001,
18. Shri Himanshu Panda, S/o Shri Uma Kant Panda, Bajranj Nagar, Kunkuri, District - Jashpur (C.G.), Pin - 496225,
19. Smt. Srishti Tripathi, W/o Shri Shrinath Shrivastava, D.K.- 4/126, Danish Kunj, Kolar Road, Bhopal (M.P.), Pin - 462042,
20. Shri Suraj Rana, S/o Shri Jitendra Rana, Village - Gatari, Post - Kaithoda, Tehsil - Dabra, District - Gwalior (M.P.), Pin - 475110,
21. Ku. Bhawna Rigri, D/o Shri Khilawan Ram Rigri, B/7, High Court Residential Premises, Bodri, Bilaspur, District - Bilaspur (C.G.), Pin - 495001,
22. Shri Himanshu Chandrakar, S/o Shri Nand Kumar Chandrakar, H.I.G.-2/491, Sector-29, Nawa Raipur, Atal Nagar, District - Raipur (C.G.) Pin - 492002,
23. Ku. Chaitali Khandekar, D/o Shri R.K. Khandekar, Indu Chowk, Near Elim Prarthana Bhawan, Jarhabhata, District - Bilaspur (C.G.), Pin - 495001,
24. Shri Sumit Kumar Nayak, S/o Late Shri Shravan Kumar Nayak, Village -Bargari (Nayapara), Post - Charbhata, Tehsil - Charama, District - Uttar Bastar Kanker (C.G.), Pin - 494337,
25. Smt. Pooja Vinay Sahu, W/o Shri Vinay Kumar Sahu, Plot No. 32/33, Ward No. 52, Bharat Niwas, Sundar Nagar, Near Kadam Plaza, Borsi, District - Durg (C.G.), Pin - 491001,
26. Ku. Gracy Singh, D/o Shri Krishna Kumar Miri, House No. 01/'B', Street No. 21, Sector 10, Bhilai, Tehsil and District - Durg (C.G.), Pin - 490006,
27. Ku. Anjeeta Khutey, D/o Shri Dhanaram Khutey, MQ 1177, Urja Nagar, Dipka, District- Korba (C.G.), Pin - 495452,
28. Shri Aayush Tamrakar, S/o Shri Kanhaiya Lal Tamrakar, Bada Bazaar, Mahamaai Ward No. 04, Mungeli, District - Mungeli (C.G.) Pin - 495334,
29. Shri Tushar Barik, S/o Shri Anand Barik, Ward No. 13, Behind King Petrol Pump, Near Block Colony, Mahalpara, Saraipali, District - Mahasamund (C.G.), Pin - 493558,
30. Ku. Bhoomika Dhruw, D/o Late Shri G.L. Dhruw, Flat No. 103, '3' B.H.K. Apartment, Mahalaxmi Enclave, Sihava Chowk, District - Dhamtari (C.G.), Pin - 493773,
31. Ku. Poonam Nashine, D/o Shri Pradeep Nashine, M-24, Rajeev Nagar, Raipur, Post Office - Pandri, District - Raipur (C.G.), Pin - 492004,
32. Shri Gourav Mahilong, S/o Shri Sharad Kumar Mahilong, Sharad Bhawan, Dr. Rahalkar Clinic Road, Indu Chowk, Jarhabhata, Kumharpara, Indu Chowk, Bilaspur (C.G.), Pin - 495001,
33. Shri Noel Panna, S/o Late Shri Julius Panna, Ward No. 45, House No. 0773, Keshav Murra Bhattha Road, Near Om Shanti College, HemuNagar, Bilaspur (C.G.), Pin - 495004,
34. Ku. Shreya Tulavi, D/o Shri Bhuneshwar Tulavi, Plot No. 05, Mitaan Street, Awadhpuri, Risali, Bhilai, District - Durg (C.G.), Pin - 490006,
35. Shri Harish Kumar Salame, S/o Shri Gyan Chand Salame, Block No. 6, Dongargaon Road, Bajrang Chowk, Maarri Bangla, Deori, District - Balod (C.G.), Pin - 491771,
36. Ku. Nishi Bara, D/o Late Shri Peter Bara, House No. A/12, Basant Park, New Purena, Near Mahaveer Nagar, District - Raipur (C.G.), Pin - 492001,



Contd...7/-


37. Ku. Sumita Rani, D/o Shri Sudarshan Singh Kurre, F - 10, Collector Colony, District - Kawardha (C.G.), Pin - 491995,
38. Ku. Neha Tirkey, D/o Shri Camil Tirkey, House No. 18, Ward No. 08, C.M.P.D.I. Colony, Dharamjaigarh, District - Raigarh (C.G.), Pin - 496116,
39. Shri Mayank Dhruw, S/o Shri Daneshwar Singh Dhruw, House No. 15, Street-2, Phase - 6/'A', Maitri Nagar, Risali, Bhilai, District - Durg (C.G.), Pin - 490006,
40. Shri Jitendra Kumar Sonwani, S/o Shri Mahesh Kumar Sonwani, Pt. Dindayal Upadhyaya Ward, Mehta Nagar, Bhatapara, District - Balodabazar (C.G.), Pin - 493118,
41. Ku. Salma Lakra, D/o Shri Jowakim Lakra, House No. 167, Ward No. 08, Village - Sajbahar, Post Office - Tapkara, Tehsil - Farsababar, District - Jashpur (C.G.), Pin - 496557,
42. Ku. Riya Ganvir, D/o Shri Rajesh Ganvir, Bamleshwari Road, Ward No. 11, Dongargarh, District - Rajnandgaon (C.G.), Pin-491445,
43. Ku. Vandana Mandavi, D/o Shri Ayodhya Prasad Mandavi, Hudko Colony, Plot No. 358, Near Korit Road, Nandurbar (M.H.), Pin- 425412,
44. Ku. Reema Lakra, D/o Shri Paran Lakra, Behind Kali Mandir, Sorid Nagar, District - Dhamtari (C.G.), Pin - 493773,
45. Shri Sajal Jain, S/o Shri Sanjay Jain, In front of Wafna Petrol Pump, Main Road, Geedam, District - Dakshin Bastar Dantewada (C.G.), Pin - 494441,
46. Ku. Seema Netam, D/o Shri Ishwar Singh Netam, Behind Nilesh Medical Store, Ward No. 5, Bade Bacheli, District - Dakshin Bastar Dantewada (C.G.), Pin - 494553,
47. Ku. Chandra Kiran Mankar, D/o Shri Jawahar Lal Mankar, Ward No. 23, Vivekanand Nagar, Rajnandgaon, District - Rajnandgaon (C.G.), Pin - 491441,
48. Smt. Jagriti Dhruw, W/o Shri Heeralal Alawa, Quarter No. 1/'A', Street - 11, Sector - 5, Bhilai, District - Durg (C.G.), Pin - 49006

for information and compliance. They are directed to send their charge report to this Registry through the concerned Principal District & Sessions Judge.

22. Principal District & Sessions Judge, Balod/Balrampur-Ramanujganj/ Balodabazar-Bhatapara/ Bemetera/ Bastar (Jagdalpur)/ Bilaspur/ Dakshin Bastar (Dantewada)/ Dhamtari/ Durg /Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/ Korba/ Korla (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raipur/ Rajnandgaon/ Raigarh/ Surajpur/ Sarguja (Ambikapur) /Uttar Bastar (Kanker) for information.
23. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
24. Additional Registrar (Judicial/D.E./Admn./Classification/Copying/Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
27. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
28. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
29. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
30. Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/ Establishment/ Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.



31. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/ Works Sections/Copying/ Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.
32. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
33. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
34. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


22.5.25

(MANEESH KUMAR THAKUR)
REGISTRAR GENERAL